

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5056
TO BE ANSWERED ON MARCH 25, 2021**

STRENGTHING OF STREET VENDING ECOSYSTEM

NO. 5056. SHRI B.Y. RAGHAVENDRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plans to strengthen the street vending eco system through provision of micro loans, better infrastructure, access to social security measures;**
- (b) if so, the details thereof;**
- (c) whether the Government has maintained any comprehensive structured data on the socio-economic profile of street vendors;**
- (d) if so, the details thereof;**
- (e) whether the Government has taken any surveys like the National Sample Survey Organization (NSSO) to collect data of street vendors to ensure better street vending eco system in the country; and**
- (f) if so, the details thereof ?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGET) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b): Yes, Sir. Ministry of Housing and Urban Affairs (MoHUA) has launched Prime Minister Street Vendors Atma Nirbhar Nidhi (PM SVANidhi), a Central Sector Scheme, on 1st June, 2020 with the objective to provide an affordable working capital loan up to ₹ 10,000/- to the Street Vendors to resume their businesses, adversely affected due to COVID-19 Pandemic. Till date, 40.7 lakh loan applications have been received. Out of these 23.6 lakh loan applications have been sanctioned and 19.3 lakh loans have been disbursed.

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Ministry of Housing and Urban Affairs is also implementing, through States/Union Territories, “Support to Urban Street Vendors (SUSV)”, as a component of Deendayal Antyodaya Yojana- National Urban Livelihood Mission (DAY-NULM),a Centrally Sponsored Scheme. It aims at addressing livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit, social security, etc.Under the Mission, funds are provided to States / Union Territories in a consolidated manner. Out of the total funds including the state share, the States / UTs can spend upto 5% of funds on SUSV component.The activities under this component, inter-alia, include conduct of survey, issue of Certificate of Vending and ID cards, development of vendors’ market/vending zones/information markets in accordance with the Town Vending Plans with infrastructure/civic facilities such as paving, water supply, solid waste disposal, lighting, storage space, parking facilities etc.

Further, for holistic development and socio-economic upliftment, Ministry of Housing and Urban Affairs has launched a program of Socio-economic profiling of PM SVANidhi beneficiaries and their families in 125 Urban Local Bodies (ULBs), selected for saturation in the first phase on 4th January, 2021. This Programme aims to link the eligible beneficiaries to select central Government welfare Schemes namely Pradhan Mantri Jeevan Jyoti Bima Yojana, PM Suraksha Bima Yojana, Pradhan Mantri Jan Dhan Yojana, Registration under Building and other Constructions Workers (Regulation of Employment and Conditions of Service) Act (BOCW), Pradhan Mantri Shram Yogi Maandhan Yojana, National Food Security Act (NFSA) portability benefit – One Nation One Ration Card (ONORC), Janani Suraksha Yojana and Pradhan Mantri Matru Vandana Yojana (PMMVY).

(c) & (d): Yes, Sir. As on date (22 March 2021), the socio-economic profile of 2.2 lakh PM SVANidhi beneficiaries along with their 3.6 lakh family members is completed and benefits under the Government welfare schemes have been provided to 53,000 beneficiaries.

The details of the programme are available in public domain which can be accessed at <https://pmsvanidhi.qcin.org/account/landing-page>.

(e)&(f): No, Sir. As per provision of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, the Town Vending Committee shall, within such period and in such manner, as may be specified in the scheme, conduct a survey of all existing street vendors, within the area under its jurisdiction, and subsequent survey shall be carried out at least once in every five years. So far 55,14,162 street vendors have been identified in 35 States/UTs.
